NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
Tig.	TP 92/16	Hearing	186	Kasturi Rabindranath Pai Vs Union Home Products Ltd. & 2 Others.

NAME (IN CAPITAL) SL.

SIGNATURE

REPRESENTATION TO WHOM

PCS for petitioner is present. Report from ROC is not received. Await ROC report. Registry is directed to address a letter to ROC to send report.

List it on 10.08.2017.

MEMBER (J)

MEMBER (T)